

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00618/2019

DATED THIS THE 6TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Smt.G.Valliammai, 55 years,
W/o Sri.R.Somasundaram,
Principal
Jawahar Navodaya Vidyalaya (JNV),
Korwar, Chittapur Taluk,
Kalaburagi: 585 312,
(under orders of transfer
to Kullu (Himachal Pradesh)
Residing at: JNV Quarters,
Kalaburagi: 585 312.Applicant

(By Shri PA.Kulkarni..... Advocate)

Vs.

1.Union of India
to be represented by its Secretary,
Ministry of Human Resources Development
(Department of School Education and Literacy),
Government of India,
North Block, New Delhi: 110 001.

2.The Commissioner
Navodaya Vidyalaya Samiti,
B 15, Institutional Area,
Sector 62, NOIDA: 201307
District Gautam Budh Nagar, (U.P.)

3.The Deputy Commissioner
Navodaya Vidyalaya Samiti,
Hyderabad Region,
N.L.I Buildings, Nalagandla Road,
Post & Village:Gopanpally,
Rangareddy District,
Hyderabad: 500 107,
Telangana State.

4.The Principal,
Jawahar Navodaya Vidyalaya (JNV),
Korwar, Chittapur Taluk,
Kalaburagi - 585 312. ...Respondents.

(By Shri VN.Holla, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. It appears that in this case the applicant will complete the tenure as Principal at Kalaburagi only in the year 2021. Therefore, we think, after discussion at the Bar with the learned counsels that let her be at Kalaburagi till the transfer season of 2021. Thereafter, let the respondents pass an appropriate order based on the inputs that they can gather. We will permit the applicant also to submit a representation which may also be considered in accordance with the law.

2. OA disposed off as above. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No.618/2019

Annexure-A1 - Copy of the order dated 15.6.2016
Annexure-A2 - Copy of the impugned order dated 30.5.2019
Annexure-A3 - Copy of the leave sanctioning letter dated 15.3.2019
Annexure-A4 - Copy of the order dated 3.6.2019
Annexure-A5 - Copy of the order dated 4.6.2019
Annexure-A6 - Copy of the transfer rules
Annexure-A7 - Copy of the General circular dated 13.6.2018
Annexure-A8 - Copy of the letter dated 14.6.2018 submitted by the applicant
Annexure-A9 - Copy of the memo dated 18.1.2019 issued by R-3 to applicant
Annexure-A10 -Copy of the letter dated 19.1.2019 submitted by applicant to R-3
Annexure-A11 -Copy of the letter dated 7.6.2019 written by Deputy Commissioner Kalaburagi to Commissioner NVS
Annexure-A12 -Copy of the letter dated 18.1.2019 issued by NVS Headquarters to applicant
Annexure-A13 -Copy of the letter dated 4.2.2019 submitted by applicant by NVS Headquarters.

Reply

Nil

Rejoinder

Document No.1-Table showing the regular teachers and contract teachers from 2014-15 to 2019-20
Document No.2-Letter dated 7.6.2019 written by Chairman of JNV Kalaburagi-II to the Commissioner NVS
Document No.3-Minutes of the Vidyalaya Management and Advisory Committees held on 17.11.2018
Document No.4-Chairman JNV Kalaburagi-II letter dated 31.12.2018 to the Commissioner NVS
Document No.5-Letter dated 25.7.2019 addressed by JNV Kalaburagi-II Principal to the Regional Commissioner HKRDB Kalaburagi,
Document No.6-Five commendations letters issued to applicant between 2012 and 2015

bk.